

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

Silk Factory Road  
Rajbagh, Srinagar, 190 008

The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.

No: JKPCC/NGT/OA 1362/2025/894

Date:- 19-08-2025

**Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 17.04.2025 passed in O.A No. 1362 of 2024 titled "Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors."**

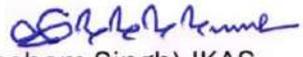
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi **order dated 17.04.2025 passed in O.A No. 1362 of 2024 titled "Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors."**, the Report of the J&K Pollution Control Committee is submitted herewith.

It is, therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS  
Member Secretary 19.8.25  
J&K PCC

**Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi**

Original Application No. **1362 of 2024**

**IN THE MATTER OF**

**“Raja Muzaffar Bhat V/s Union  
Territory of Jammu & Kashmir &  
Ors.”**

**Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 17.04.2025 passed in O.A No. 1362 of 2024 titled “Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.”.**

**Background:**

That the Hon'ble National Green Tribunal vide Notice dated **17-04-2025** in **OA No. 1362 of 2024** directed as follows:-

*“The reply dated 12.04.2025 has been filed by the J&K PCC disclosing that a committee comprising of 3 Officers of the J&K PCCC was constituted to visit the area and ascertain the current operational status of the stone crusher units in Doda. The report further states that since the geographical area of District Doda is large, mountainous and hilly, therefore, the exercise could not be completed and in this background, further time has been sought to complete the exercise and furnish the report.*

*The Member Secretary, J&K PCC submits that within four weeks the exercise will be completed by the 3 Member Committee and a comprehensive report as directed by order dated 17.12.2024 will be filed by sharing an advance copy with the counsel for the Applicant.*

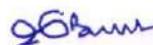
*The prayer is allowed.”*



## **Status Report:**

In compliance of the aforesaid directions of the Hon'ble National Green Tribunal Principal Bench New Delhi, dated **17-04-2025** in **OA No. 1362 of 2024**, the report of the J&K Pollution Control Committee is submitted as under:

1. Director, Geology and Mining Department, J&K was asked to share details of source of raw material being consumed by 24 Stone Crusher units existing in District Doda, vide this office letter No. JKPCC/Sc/OA-1362/2024/81/181; dated: 26.04.2025, No. JKPCC/Sc/OA-1362/2024/274; dated: 16.05.2025, No. JKPCC/Sc/OA-1362/2024/459; dated: 13.06.2025 and No. JKPCC/Sc/OA-1362/2024/581; dated: 30.06.2025 **(Copies enclosed as Annexure 1-4).**
2. The three members joint committee constituted by J&K PCC was also directed to visit the entire area of the District and monitor the current status of Stone Crusher units operational in Doda District and furnish a Comprehensive Report on the following terms of reference:
  - a) Location of Stone Crushers viz-a-viz siting criteria.
  - b) Status of consent granted by J&K PCC.
  - c) To ascertain the source and quantity of raw material used by these units in each case in last one year.
  - d) To monitor the disposal of muck/waste material in River Chenab by these units.
3. The Directorate of Geology and Mining Department, J&K have furnished details of the source of material of all these 24 stone crushers units to the J&K Pollution Control Committee vide No. 317-E/DGM/LCJ/NGT/OA-1362(E-7624873); dated: 07.07.2025 **(Copy enclosed as Annexure 5).**



The details of the source of raw material as provided by the Geology and Mining Department, J&K are summarized as under:

No. of Stone Crushers	Source of Mineral
4	Mineral generated during construction of National Highway Road (NH-244) and levelling for installation of new retail petrol pump.
1	Mineral generated during construction of R&B (PWD) road.
1	Mineral generated during construction of National Highway Road (NH-244) and land levelling of private land besides 23373 MT RBM purchased from Minor Mineral lease Shibnote, Thathri
4	Mineral generated during construction of National Highway Road (NH-244).
1	Mineral generated during construction of National Highway Road (NH-244) besides 31591 MT of RBM purchased from Minor Mineral lease Shibnote, Thathri
3	Mineral generated during construction of National Highway Road (NH-244) and construction of R&B (PWD) roads
1	Mineral generated during construction of National Highway Road (NH-244) and land levelling for installation of his own stone crusher (Private land).
1	Mineral generated during construction of National Highway Road (NH-244) and land levelling for installation of Hot Wet mix plant.
1	Mineral generated during construction of PMGSY roads.

4. The Joint Committee constituted by J&K PCC have submitted its Report vide No. PCC/DOSN/2025/246-247; dated: 13.08.2025 (**Copy enclosed as Annexure 6**).

Highlights of the Report are summarized as under:

- a) Out of the 24 Stone Crusher units, 4 have been reported dismantled, inspection of the 20 units indicates that 10 Stone Crusher units have the valid consent of J&K PCC, whereas, the 3 Stone Crushers without

valid consent, Closure order issued against 1 stone crusher unit. 6 units are not operational as per the report.

b) Status of the 20 Stone Crusher units is as under:

Name of the stone crusher	Location of stone crusher	Validity of consent	Remarks
Sukrala Stone Crusher	Village Mohalla Doda.	Oct-2025	Operational
Neeru Stone Crusher	Village Karara Prem Nagar Doda.	Jun-2030	Operational
LSR Logistics Pvt. Ltd.	Village Bheela Karara Thatri, Doda	Sep-2025	Operational
Arnv Group	Kandhote, Thatri, Doda.	Sep-2025	Operational
Balajee Stone Crusher	Mohalla Tehsil Mohalla District Doda.	Apr-2026	Operational
Shiva Stone Crusher	Village Ghat Sharifiran Doda.	Jul-2025	Closure order issued vide Order No.161 JKPCC of 2025 dated 18-8-2025
Aaditya Stone Crusher	Zangalwar Thatri Doda.	Aug-2025	Operational
Border Road Organization 114 RCC	Nalthi, Doda	Aug-2025	Operational
Unique Construction	Padri Road Bharderwah, Doda	June-2026	CTO-F Granted, but unit not started operation as yet.
Riaz Stone Crusher	Ghat Lower Arnora, Doda.	Nov-2024	Closure order issued vide Order No.160 JKPCC of 2025 dated 18-8-2025
Chenab Stone Crusher	Arnora Ghat, Doda	Mar-2024	Non-Functional

Bhatsons Crusher	Stone	Shariphiran Bagh Ghat Doda	Jul-2024	Closure order issued vide Order No.159 JKPCC of 2025 dated 18-8-2025
Indrabi Crusher	Stone	Shariphiran Ghat, Doda	Jul-2030	Operational
Susheetal Bridge & Highway Builders		Karara Doda.	Apr-2024	Not in operation for 6 months.
Malik Industries		Ramgarh Assar Doda	Feb-2027	Operational
Zargar Stone Crusher		Kahara Doda	Aug-2024	Not in operation since last one year.
Dar Industries		Village Chunna Panchayat Dradhu, Doda	Sep-2024	Not in operation since last six months.
Wali Stone Crusher		Dudwar Gandoh, Doda	May-2024	Closure order issued vide no 118-JKPCC of 2025, dated 16.07. 2025.
Diamond Crusher	Stone	Village Kahra, Doda	Sep-2024	Not in operation since last one year.
Kawalty Crusher	Stone	Kahara Thathri Doda	Oct-2019	Not in operation

- c) As per the report of Joint Committee, no muck found disposed by the stone crushers units.
5. Taking cognizance of the report of Joint Committee constituted by the J&K PCC, the closure orders have been issued against three stone crusher units which were found operational after expiry of consent period of the J&K PCC. **(Copies enclosed as Annexure-7)**
6. Show causes notice are being issued to Stone crusher units, which have been reported deficit in respect of PCDs by the Joint Committee. Further

necessary action as may be warranted under the provisions of Water (Prevention and Control of Pollution) Act 1974 and The Air (Prevention and Control of Pollution) Act, 1981 shall be taken accordingly.

**Prayer:**

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh)  
Member Secretary 19-8-25  
J&K PCC

**Jammu and Kashmir  
Pollution Control Committee**  
chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com  
0191 - 2472881, 2476925



Parivesh Bhavan, Forest  
Complex  
Transport Nagar, Jammu, 180  
006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Director,  
Geology and Mining,  
J&K.**

**No.:** JKPC/Sc./OA-1362/2024/81/181

**Date:** 26-04-2025

**Sub:** O.A No. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K.

**Ref:** Hon'ble NGT order dated: 17.12.2024

Sir,

Please refer to the subject and reference cited above. In this connection, I am to convey that Hon'ble NGT has issued following directions in O.A No. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K dated:17.12.2024.

***"Respondent No.5 - Member Secretary, J&K PCC is directed to file a comprehensive report disclosing the details of all the legal and illegal stone crushers operating in district Doda, Jammu 7 Kashmir. He will supply an advance copy of the report to the counsel for the applicant, who, on receipt of the same, will take appropriate steps to implead the concerned violating stone crushers and serve them. Respondent No. 5 will also submit a report disclosing the extent of illegal mining and dumping of muck in te Chenab River, which is being done in the district concerned."***

As such, you are requested to share details of the source of raw material being consumed by 24 No. of stone crushers existing in Doda District (list enclosed) by or before 10-05-2025 for further needful action.

Yours faithfully,

*markd*

*Ghansham Singh JKAS*  
**Ghansham Singh JKAS**  
Member Secretary 26.4.25

**Jammu and Kashmir  
Pollution Control Committee**  
chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com  
0191 – 2472881, 2476925



Parivesh Bhavan, Forest  
Complex  
Transport Nagar, Jammu, 180  
006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Director,  
Geology and Mining,  
J&K.**

**No.: JKPCC/Sc./OA-1362/2024/274**

**Date: 16-05-2025**

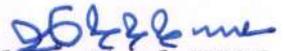
**Sub: O.A No. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K.**

**Ref: No. JKPCC/Sc./OA-1362/2024/81/181; dated: 26-04-2025.**

Sir,

With reference to this office NO. JKPCC/Sc./OA-1362/2024/81/181 ; dated: 26-04-2025, on the subject captioned above, you are again requested to share details of the source of raw material being consumed by 24 No. of stone crushers existing in Doda District by or before **25-05-2025** for further needful Compliance to Hon'ble NGT.

Yours faithfully,

  
**Ghansham Singh JKAS**  
Member Secretary

16.5.25

marked by

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com  
0191 - 2472881, 2476925



Parivesh Bhavan, Forest  
Complex  
Transport Nagar, Jammu, 180  
006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Director,  
Geology and Mining,  
J&K.**

**No.: JKPC/Sc./OA-1362/2024/459**

**Date: 13-06-2025**

**Sub: O.A No. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K.**

**Ref: i) No. JKPC/Sc./OA-1362/2024/81/181; dated: 26.04.2025.**

**ii) No. JKPC/Sc./OA-1362/2024/274; dated: 16.05.2025 .**

Sir,

With reference to this office NO. JKPC/Sc./OA-1362/2024/81/181 ; dated: 26-04-2025 and JKPC/Sc./OA-1362/2024/274; dated: 16.05.2025, on the subject captioned above, you are again requested to share details of the source of raw material being consumed by 24 No. of stone crushers existing in Doda District by or before **20-06-2025** for further needful Compliance to Hon'ble NGT.

Yours faithfully,

  
**Ghansham Singh JKAS**  
8K Member Secretary 13.6.25

marked by

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



**ITUW TSA**  
NEW DELHI 2024



*Annexure-4*  
Parivash Bhavan, Forest  
Complex  
Transport Nagar, Jammu, 180  
006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

93

**Director,  
Geology and Mining,  
J&K.**

**No.: JKPCC/Sc./OA-1362/2024/581**

**Date: 30-06-2025**

**Sub: O.A No. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K.**

**Ref: i) No. JKPCC/Sc./OA-1362/2024/81/181; dated: 26.04.2025.**

**ii) No. JKPCC/Sc./OA-1362/2024/274; dated: 16.05.2025 .**

**iii) No. JKPCC/Sc./OA-1362/2024/459; dated: 13.06.2025.**

Sir,

With reference to this office NO. JKPCC/Sc./OA-1362/2024/81/181 ; dated: 26-04-2025 and JKPCC/Sc./OA-1362/2024/274; dated: 16.05.2025 and No. JKPCC/Sc./OA-1362/2024/459; dated: 13.06.2025, on the subject captioned above, you are again requested to share details of the source of raw material being consumed by 24 No. of stone crushers existing in Doda District by or before **05-07-2025** for further needful Compliance to Hon'ble NGT.

Yours faithfully,

*Ghansham Singh*  
**Ghansham Singh JKAS**  
\* Member Secretary

*30/6/25*

*mer's*



Government of Jammu & Kashmir  
**DIRECTORATE OF GEOLOGY & MINING**

4<sup>th</sup> Floor, J. L. Nehru Udyog Bhawan, Rail Head Complex, J&K, Jammu - 180012  
4<sup>th</sup> Floor, Sanat Ghar, Bemina, Srinagar-190018  
Ph. +91-191-2477903 (Jammu); +91-0194-2493588 (Srinagar); E-mail-dgmjak@gmail.com

**Member Secretary,**

Jammu & Kashmir Pollution Control Committee,  
Parivesh Bhawan, Forest Complex, Transport Nagar,  
Jammu.

No: 317-E/DGM/LCJ/NGT/OA1362(E-7624873)

Dated: 07-07-2025

**Subject: OA No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.**

**Reference:**

- (i) Hon'ble NGT's Order dated 17-12-2024 passed in Original Application No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.
- (ii) JKPCC/Sc./OA-1362/2024/81/181, dated 26-04-2025;
- (iii) JKPCC/Sc./OA-1362/2024/274, dated 16-05-2025;
- (iv) JKPCC/Sc./OA-1362/2024/459, dated 13-06-2025;
- (iv) 317-E/DGM/LCJ/NGT/OA1362(E-7624873), dated 16-05-2025.
- (v) JKPCC/Sc./OA-1362/2024/581, dated 30-06-2025;

Sir,

I am directed to refer your letter No. JKPCC/Sc./OA-1362/202/81/181, dated 26-04-2025 followed by letter No. JKPCC/Sc./OA-1362/2024/274, dated 16-05-2025, JKPCC/Sc./OA-1362/2024/459, dated 13-06-2025 and JKPCC/Sc./OA-1362/2024/581, dated 30-06-2025 regarding the subject cited above and to inform that the requisite information desired with regard to detail of the source of raw material being consumed by 24 No. of stone crushers existing in District Doda submitted by District Mineral Officer, Doda vide letter No. DMO/D/2025-26/80-81, dated 08-05-2025 stands forwarded to your Office vide this Office letter No. 317-E/DGM/LCJ/NGT/OA1362(E-7624873), dated 16-05-2025 followed by letter dated 18-06-2025.

However, photocopies of the same are once again enclosed herewith for information.

Yours faithfully,

Encl: A/A

(Lutfar Rehman),  
Assistant Legal Remembrancer,  
Directorate of Geology & Mining, J&K.

07/07/25

whatsapp to PA



Government of Jammu & Kashmir  
**DIRECTORATE OF GEOLOGY & MINING**

4<sup>th</sup> Floor, J. L. Nehru Udyog Bhawan, Rail Head Complex, J&K, Jammu – 180012  
 4<sup>th</sup> Floor, Sanat Ghar, Bemina, Srinagar-190018  
 Ph. +91-191-2477903 (Jammu); +91-0194-2493588 (Srinagar); E-mail-dgmjak@gmail.com

**Member Secretary,**

Jammu & Kashmir Pollution Control Committee,  
 Parivesh Bhawan, Forest Complex, Transport Nagar,  
 Jammu.

No: 317-E/DGM/LCJ/NGT/OA1362(E-7624873)

Dated: 18-06-2025

**Subject: OA No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.**

**Reference:**

- (i) Hon'ble NGT's Order dated 17-12-2024 passed in Original Application No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.
- (ii) JKPCC/Sc./OA-1362/2024/81/181, dated 26-04-2025;
- (iii) JKPCC/Sc./OA-1362/2024/274, dated 16-05-2025;
- (iv) JKPCC/Sc./OA-1362/2024/459, dated 13-06-2025;
- (iv) 317-E/DGM/LCJ/NGT/OA1362(E-7624873), dated 16-05-2025.

Sir,

I am directed to refer your letter No. JKPCC/Sc./OA-1362/202/81/181, dated 26-04-2025 followed by letter No. JKPCC/Sc./OA-1362/2024/274, dated 16-05-2025 and JKPCC/Sc./OA-1362/2024/459, dated 13-06-2025 regarding the subject cited above and to inform that the requisite information desired with regard to detail of the source of raw material being consumed by 24 No. of stone crushers existing in District Doda submitted by District Mineral Officer, Doda vide letter No. DMO/D/2025-26/80-81, dated 08-05-2025 stands forwarded to your Office vide this Office letter No. 317-E/DGM/LCJ/NGT/OA1362(E-7624873), dated 16-05-2025.

However, the photocopy of the same is once again enclosed herewith for information.

o/c

Yours faithfully,

Encl: A/A

(Lutfar Rehman),  
 Assistant Legal Remembrancer,  
 Directorate of Geology & Mining, J&K.

18/06/25

96

OFFICE OF THE DISTRICT MINERAL OFFICER  
GEOLOGY AND MINING DEPARTMENT  
DODA

Director  
Geology & Mining Department  
J&K (U.T).

No:- DMO/D/2025-26/ 80-81

Dated:- 08-05-2025

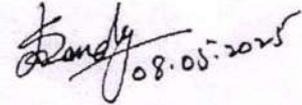
Subject:- O.A. No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu and Kashmir and ors.

Sir,

Kindly refer to your office letter no 317-E/DGM/LCJ/NGT/OA1362(E-7624873) dated 03-05-2025, in this context the requisite information as sought is enclosed for favor of information please.

Encls:- 03 leaves

Yours Faithfully



District Mineral Officer  
Geology and Mining Department  
Doda

Copy to the:-

Joint Director Geology & Mining Department, Jammu for favor of information please.



**Government of Jammu & Kashmir**  
**DIRECTORATE OF GEOLOGY & MINING**

4<sup>th</sup> Floor, J. L. Nehru Udyog Bhawan, Rail Head Complex, J&K, Jammu – 180012  
 4<sup>th</sup> Floor, Sanat Ghar, Bemina, Srinagar-190018  
 Ph. +91-191-2477903 (Jammu); +91-0194-2493588 (Srinagar); E-mail-dgmjak@gmail.com

**Member Secretary,**  
 Jammu & Kashmir Pollution Control Committee,  
 Parivesh Bhawan, Forest Complex, Transport Nagar,  
 Jammu.

No: 317-E/DGM/LCJ/NGT/OA1362(E-7624873)

Dated: 16-05-2025

**Subject: OA No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.**

**Reference:**

- (i) GM-LEG/12/2025-04, dated 19-02-2025;
- (ii) Hon'ble NGT's Order dated 17-12-2024 passed in Original Application No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors.
- (iii) 38-4/ARA, dated 11-04-2025.

Sir,

I am directed to refer your letter No. JKPCC/Sc./OA-1362/202/81/181, dated 26-04-2025 regarding the subject cited above and forward herewith the information desired w.r.t. detail of the source of raw material being consumed by 24 No. of stone crushers existing in District Doda provided by District Mineral Officer, Doda vide letter No. DMO/D/2025-26/80-81, dated 08-05-2025 for information.

o/c

Yours faithfully,

Encl: A/A

(Lutfar Rehman), 16/05/25  
 Assistant Legal Remembancer,  
 Directorate of Geology & Mining, J&K.

**Details of Quantity of Mineral Granted through Disposal Permits to Crusher Unit holders Installed in Doda District,  
U.T of J&K, April 2023 To 30<sup>th</sup> April 2025, Indicating the source(s) of Raw Material for these Units**

S. No.	Name	Status	Source of mineral	Quantity obtained (MT)
1	M/s Malik Industries	Temporary closed (E-market portal deactivated)	Mineral generated during construction of R&B (PWD) road	3000
2	M/s Riaz stone crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling of private land besides 23373 MT RBM purchased from Minor Mineral lease Shibnote, Thathri	7000+23373= 30373
3	M/s Chenab stone crusher	Closed	---	Nil
4	M/s Bhat Son's stone crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	4000
5	M/s Indrabi Stone Crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	12500
6	M/s Shiva Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pumps	7500
7	E-5 Infrastructure Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	9500
8	Oasis VIPL JV Infra Projects Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	13000
9	APCO Infratech Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	73000
10	M/s Neeru Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) besides 31591 MT of RBM purchased from Minor Mineral lease Shibnote, Thathri.	110000+31591= 141591
11	M/s Susheetal bridges and Highway Builders Pvt Ltd	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and construction of R&B (PWD) road	6740
12	M/s LSR Logistics Pvt Ltd	Functional	Mineral generated during construction of National Highway road (NH-244) construction of R&B (PWD) roads	110000
13	M/s Arnv Group	Functional	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of his own stone crusher (Private land)	2500+22500= 25000
14	Mathiyan Construction Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	30500

*Sanjay*

15	M/s Aditya Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) and construction of R&B (PWD) roads	17000
16	M/s Balajee Stone Crusher	Functional	Mineral generated during construction of PMGSY roads and land levelling for installation of Hot Wet mix plant	64.805
17	M/s Sukarala Stone Crusher	Non-Functional (Non-availability of raw material)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	3900
18	M/s Zargar stone crusher	Closed	---	Nil
19	M/s Diamond Stone Crusher	Temporary closed (E-market portal deactivated)	---	Nil
20	M/s Wali Construction	Temporary closed (E-market portal deactivated)	Mineral generated during construction of PMGSY roads	13000
21	M/s Dar Industries	Temporary closed (E-market portal deactivated)	---	Nil
22	114RCC Gref	Closed	---	Nil
23	M/s Mir Stone Crusher	Closed	---	Nil
24	M/s Cube construction	Closed	---	Nil

It is informed that five companies are currently engaged in road construction activities, including tunnel work, from Goha to Thathri under the supervision of the National Highways and Infrastructure Development Corporation Limited (NHIDCL). The details of companies working under NHIDCL are as follows:

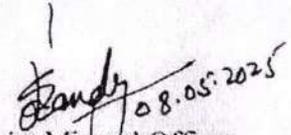
S. No.	Name of the firm	Proprietor Name	Address	Name of the work	Status of completion of project as on 31 <sup>st</sup> March 2025
1.	E-5 Infrastructure Pvt Ltd	Sh. Karandeep Sheoran	Mahlori, Tehsil Doda	Up-gradation to Two lane with Paved shoulder from Km. 20+300 to Km. 29+030 of 8.730 Km. length on Goha Khellani section on NH 244 in Union Territory of Jammu & Kashmir on EPC mode.	89.92 %

*Handwritten signature*

2.	APCO Infratech Pvt Ltd	Sh. Prakash Singh Sodhi	Khellani Nallah, Tehsil Doda	Construction of Uni-Directional Khellani Tunnel of Length 1.574 Km & its approach road from Km. 29+030 to Km. 31+449 of total length 2.419 Km on NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (Pkg.-III).	99.84 % (Completion certificate under process)
3.	Oasis VIPL JV Infra Projects	Sh. Avi Saxena	Hambal, Tehsil & District Doda	Up-gradation to 2 lane with paved shoulder from Km. 12.850 to Km. 20.300 of 7.450 Km length on Goha-Khellani section and link road to Goha Village of 2.016 Km on NH-244 in Union Territory of Jammu & Kashmir on EPC mode.	87.38 %
4.	Mathiyan Construction Pvt. Ltd	Sh. Nirbinder Sisodiya	Prem Nagar, Tehsil Thathri, District Doda	Construction & upgradation work of 2 lane with paved shoulder from design Km. 51.700 (Prem-Nagar) to Km. 66.535 (New Thathri) of 14.84 Km length on Khellani-Kishtwar-Chatroo section of NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (PKG-II).	50.91 %
5.	R&C Infraengineers Pvt Ltd	Sh. Krishna Mohan Singh	Akramabad, Tehsil & District Doda	Construction & upgradation work of 2 lane with paved shoulder from Km. 31.449 to Km. 51.760 of length 20.251 km. on Khellani-Prem Nagar Section of NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (PKG-1).	96.58 % (Completion certificate under process)

During the execution of these construction activities, hill slopes has been excavated for widening purposes, resulting in the generation of significant quantities of minerals. The part of such minerals has been utilized to produce aggregate and screen sand by crusher units after obtaining disposal permits from this office. The proper utilization of these minerals not only prevents wastage but also generates revenue for the department.

Further crushers units are utilizing minerals produced during the construction of various district roads executed by departments such as PMGSY, R&B (PWD), and other departments, after getting disposal permits from this office.

  
 District Mineral Officer  
 Geology and Mining Department  
 Doda



**Government of Jammu and Kashmir**  
**Office of the Divisional Officer,**  
**Pollution Control Committee Samba North**  
\*\*\*\*\*

The Member Secretary,  
J&K Pollution Control Committee,  
Jammu

No. PCC/DOSN/2025/246-47

Dated : 13/08/2025

**Subject : Status report of stone crushers located in Doda district**

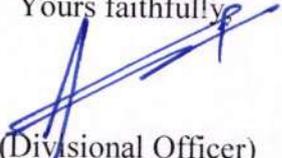
Reference:- JKPCC/Sc/OA-1362/2024/739-742 dated 31/07/2025

Sir,

In continuation to committee report submitted vide No. PCC/DOSN/2025/175-76 dated 02/04/2025 and in compliance to above referred order, the committee has visited and updated the status of stone crushers located in Doda district. The detailed report is hereby enclosed for further necessary action please.

Encl: leaves -18

Yours faithfully,

  
(Divisional Officer)  
PCC Samba North

Copy to :-

- 1) Regional Director, J&K Pollution Control Committee for kind information.

*Report of the committee constituted for the monitoring of Stone Crushers located in District Doda in reference to Hon'ble NGT order dated 17.12.2024;*

**1 Background and Orders of Hon'ble National Green Tribunal**

Whereas as per the Hon'ble National Green Tribunal order dated 17.12.2024 in OA No 1362, titled Raja Muzaffar Bhat Vs Union Territory of Jammu and Kashmir & Ors. The Grievances raised in the Original Application that 10-12 stone crushers illegally operating in the District Doda Jammu & Kashmir and all these stone crushers are located near the bank of Chenab River around 5-6 Km radius from the town. It has also been alleged in the O.A that illegal stone material is excavated by these stone crushers from the surrounding mountains in the District Doda on Doda-Kishtwar Road and Jammu-Doda Road. Further alleged that these stone crushers are dumping the muck / waste material in the river Chenab causing environment Hazard. It is also the allegations of the applicant that these stone crushers are causing Air Pollution and that the entire Doda area is sinking due to varied factors.

**2 Directions of Hon'ble NGT in the matter**

*Respondent-5 Member secretary, J&KPCC is directed to file a comprehensive report disclosing the details of all the legal/illegal stone crusher operating in the District Doda Jammu & Kashmir. He will supply an advance copy of the report to the counsel for the applicant, who, on the receipt of same will take appropriate steps to implead concerned violating stone crushers and serve them. Respond no. 5 will also submit a report disclosing the extend of illegal mining and dumping of muck in Chenab River which is being done in the district.*

### 3 **Compliance of Hon'ble NGT order;**

**3.1 Constitution of Committee;** A committee of the following officers was constituted in compliance to the Hon'ble NGT order dated 17.12.2024 vide J&K PCC order no JKPCC/SC/OA1362/2024/1652-55, dated 03.01.2025.

1 Sh. Anil Kumar Sharma Assistant Env. Engineer/Divisional Officer,  
J&K  
PCC Samba (North)

2 Sh. S.K Tripathi, Jr. Env. Engineer/Divisional Officer J&K PCC Kathua.

2 Sh. Chander Singh Kotwal, Jr. Env. Engineer/Technical Officer to  
Regional Director J&K PCC Jammu.

### **3.2 Terms of References are as under:**

- 1 Location of the stone crusher viz-a-viz siting criteria.
- 2 Status of consent granted by J&K PCC.
- 3 To ascertain the source and quantity of raw material used by these units in each case in last one year.
- 4 To monitor the disposal of muck/waste material in the river Chenab by these units.

### 4 **Inspection Report:**

*There were 24 number of stone crushers existing in Doda District out of which 04 have been dismantled, 10 stone crushers have the valid consent of J&K PCC, whereas the 03 stone crushers are without valid consent, closure order issued against one unit and 06 units are not in operation as per the records available. The committee revisited the area w.e.f 06.08.2025 and conducted the inspection of stone crushers located in district Doda and the status of each stone crusher as per TOR is as under:*

#### 4.1 Details of Siting Criteria and Consent Status; -

S. No	Name of the Stone Crusher with Geo-coordinates	Year of establishment	Consent Status	Siting Criteria w.r.t critical parameters as per Schedule-II.			Status of Air pollution control measures / devices.	Remarks
				Nearest Residential area	Educational Institute	HCF		
1	M/S Riaz Stone Crusher, Ghat Doda. Geo-coordinates are 33.14374 75.57282	2015	Nov. 2024	More than 20 houses exist within 500-meter radius	340 meter behind the hill not visible from unit site	340-meter PHC Ghat	Partially provided/ installed, no settling tank provided for waste water.	Operational
2	M/S Chenab Stone Crusher, Ghat Doda. Geo-coordinates are 33.14348 75.57323	2017	March 2024	40-50 houses with in radius of 500 meter	380 meter behind the hill not visible from unit site	380-meter PHC Ghat	Non-functional unit	Non-functional
3	M/S Bhatsons Stone Crusher, Ghat Doda. Geo-coordinates are 33.13893 75.58678	2012	July 2024	8-9 houses within 500 meters radius	Newly constructed GMC Doda at 450 meters approximately at an elevation of 400 meter	More than 1.0 Km	Partially provided/ installed, no settling tank provided for waste water.	Operational
4	M/S Shiva Stone Crusher, Ghatt Doda. Geo-coordinates are 33.13939 75.59119	2012	July 2025	5-8 houses within radius of 500 meter	Newly constructed GMC Doda at 550 meters approximately at an elevation of 400 meter	More than 1.0 Km	Partially provided/ installed	Operational
5	M/S Indrabi Stone Crusher, Ghat Doda. Geo Coordinates are 33.13917 75.58787	2018	July 2030	5-8 houses within radius of 500 meter	Newly constructed GMC Doda at 400 approximately at an elevation of 400 meter	More than 1.0 Km	Partially provided/ installed, no settling tank provided for waste water.	Operational
6	M/S Neeru Stone Crusher at	2022	June 2030	Approximate 12-15 houses	More than 500 meters	More than 1.0 Km	APCD installed but settling tank not	Operational

	Karara Doda. Geo-coordinates of unit are 33.13266N 75.64979E			within 500-meter radius			provided for waste water.	
7	M/S Susheetal Bridges and Highways Builders at Village Karara. Geocoordinates of unit are 33.13376N 75.65327E	2007	April 2024	04-05 houses within 500 meters	More than 500 m	More than 1.0 Km	Unit not in operation	Not in operation for 6 months
8	M/S LSR Logistic Pvt. Ltd. at Village Karara. Geocoordinates of unit are 33.13128N 75.65276E	2010	Sep. 2025	More than 500 meters	More than 500 m	More than 1.0 Km	Partially provided/ installed, no settling tank provided for waste water	Operational
9	M/S Aaditya Stone Crusher Zangalwar Thathri Doda. Geo Coordinates are 33.14033 75.75873	2010	Aug. 2025	15 to 16 houses within 500 m in scarred position in different elevations	More than 500 m	More than 1.0 Km	Partially provided/ installed, no settling tank provided for waste water	Operational
10	M/s Arnv Group Kandhote Doda. Geo coordinates 33.15226 75.72886	2023	Sep 2025	10 to 12 houses within 500 m in scarred position in different elevations	More than 500 m	More than 1.0 Km	Partially provided/ installed,	Operational
11	M/S Balajee stone Crusher Village	2023	April 2026	More than 500 meters	More than 500 m	More than 1.0 Km	Partially provided/ installed, no settling tank	Operational

	Mohalla Doda. Geocoordinate are 33.15240 75.71601						provided for waste water	
12	Malik Industries Ramgarh Doda Assar, Geo coordinates are 33.43401 75.36725	2010	Feb. 2027	12 to 15 houses within 500 m.	More than 500 m	More than 1.0 Km	APCD Partially provided/ installed	Operational
13	Zargar stone Crusher, Kahara Thathri. Geo coordinates are 33.09438 75.87910	2007	August 2024	20-22 houses with in 500 meter in scattered position	More than 500 meters	More than 1.0 Km	Unit is not in operation	Not in operation since last one year
14	Dar Industries (Stone Crusher), Chunna Dradh, Baderwah	2011	Sep. 2024	28-30 houses with in 500 meter in scattered position	More than 500 meters	More than 1.0 Km	Unit is not in operation.	Not in operation since last six Months
15	Border Road Organisation, 114 RCC, Nalthi Doda		August 2025	12-15 houses with in 500 meter in scattered position	More than 500 meters	More than 1.0 KM	Partially provided/ installed, no settling tank provided for waste water	Operational
16	Sukrala Stone Crusher, Mohalla Doda. Geo coordinates are 33.16066 75.70573	2020	October 2025	14-16 houses with in 500 meter in scattered position	300 meters	More than 1.0 Km	Partially provided/ installed, no settling tank provided for waste water	Operational
17	Wali Stone Crusher, DudwarGand oh Doda. Geo	2022	May 2024	25-30 houses with in 500 meter in	More than 500 meters	700 meter down hill	Partially provided/ installed, no settling tank provided for	Closure order issued vide no 118-JKPCC of 2025, dated

*CS/*

	coordinates are 32.99046 75.92746			scattered position			waste water	16.07.2025.
18	Unique Construction, Padri Road Baderwah. Geo coordinates are 32.920282, 75.764039	2024	June 2026	05-07 houses with in 500 meter in scattered position	More than 500 meters	More than 1.0 Km	APCD's found Installed	CTO-F Granted, but unit not started operation as yet.Feg
19	Diamond Stone Crusher Malanoo, Kahara. Geo coordinates are 33.09269 75.86434	2022	September 2024	40 houses with in 500 meter in scattered position	450 meters	550 meters	Unit not in operation	Not in operation since last one year
20	KWALITY STONE CRUSHER, KAHARA THATHRI. Geo coordinates are 33.09666 75.86156.		October 2019	More Than 500 meters	More than 500 meters	More Than 1.0 Km	Unit not in operation	Not in operation from last 5 years as reported by concerned.

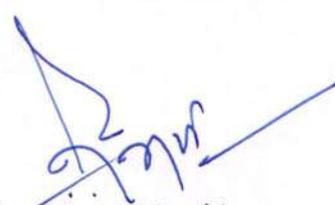
**4.2** Regarding source and quantity of raw material details, it is submitted that matter Pertains to the department Geology and Mining and the copy of the requisite Information Provided by DMO Doda for respective stone crushers existing in Doda District is enclosed for further perusal.

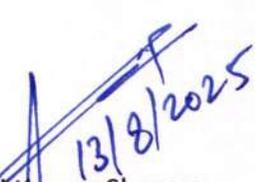
**4.3** Regarding the disposal of muck, committee has noticed that no muck found disposed by the above-mentioned stone crusher units.

Hence submitted please

**Committee Members:**

  
13.08.2025  
Chander Singh Kotwal  
T.O. R. D Jammu

  
Surinder Kumar Tripathi  
DO J&K PCC Udhampur

  
13/8/2025  
Anil Kumar Sharma  
DO J&K PCC Samba North

Copy to; regional Director J&K Pollution Control Committee Jammu for information.

OFFICE OF THE DISTRICT MINERAL OFFICER  
GEOLOGY AND MINING DEPARTMENT  
DODA

Director  
Geology & Mining Department  
J&K (U.T.)

No:- DMO/D/2025-26/ 80-81

Dated:- 08-05-2025

Subject:- O.A. No. 1362/2024 titled Raja Muzaffar Bhat V/s Union Territory of Jammu and Kashmir and ors.

Sir,

Kindly refer to your office letter no 317-E/DGM/LCJ/NGT/OA1362(E-7624873) dated 03-05-2025, in this context the requisite information as sought is enclosed for favor of information please.

Encls:- 03 leaves

Yours Faithfully



District Mineral Officer  
Geology and Mining Department  
Doda

Copy to the:-

Joint Director Geology & Mining Department, Jammu for favor of information please.

**Details of Quantity of Mineral Granted through Disposal Permits to Crusher Unit holders Installed in Doda District,  
U.T of J&K, April 2023 To 30<sup>th</sup> April 2025, Indicating the source(s) of Raw Material for these Units**

S. No.	Name	Status	Source of mineral	Quantity obtained (MT)
1	M/s Malik Industries	Temporary closed (E-market portal deactivated)	Mineral generated during construction of R&B (PWD) road	3000
2	Ms Riaz stone crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling of private land besides 23373 MT RBM purchased from Minor Mineral lease Shibnote, Thathri	7000+23373 = 30373
3	M/s Chenab stone crusher	Closed	---	Nil
4	M/s Bhat Son's stone crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	4000
5	M/s Indrabi Stone Crusher	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	12500
6	M/s Shiva Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pumps	7500
7	E-5 Infrastructure Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	9500
8	Oasis VIPL JV Infra Projects Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	13000
9	APCO Infratech Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	73000
10	M/s Neeru Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) besides 31591 MT of RBM purchased from Minor Mineral lease Shibnote, Thathri.	110000+31591 = 141591
11	M/s Susheetal bridges and Highway Builders Pvt Ltd	Temporary closed (E-market portal deactivated)	Mineral generated during construction of National Highway road (NH-244) and construction of R&B (PWD) road	6740
12	M/s I.S.R Logistics Pvt Ltd	Functional	Mineral generated during construction of National Highway road (NH-244) construction of R&B (PWD) roads	110000
13	M/s Arv Group	Functional	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of his own stone crusher (Private land)	2500+22500 = 25000
14	Mathiyani Construction Pvt Ltd.	Dismantelled	Mineral generated during construction of National Highway road (NH-244)	30500

*Sandhu*

15	M/s Aditya Stone Crusher	Functional	Mineral generated during construction of National Highway road (NH-244) and construction of R&B (PWD) roads	17000
16	M/s Balajee Stone Crusher	Functional	Mineral generated during construction of PMGSY roads and land levelling for installation of Hot Wet mix plant	64,805
17	M/s Sukarala Stone Crusher	Non-Functional (Non-availability of raw material)	Mineral generated during construction of National Highway road (NH-244) and land levelling for installation of New retail petrol pump	3900
18	M/s Zargar stone crusher	Closed	---	Nil
19	M/s Diamond Stone Crusher	Temporary closed (E-market portal deactivated)	---	Nil
20	M/s Wali Construction	Temporary closed (E-market portal deactivated)	Mineral generated during construction of PMGSY roads	13000
21	M/s Dar Industries	Temporary closed (E-market portal deactivated)	---	Nil
22	114RCC Gref	Closed	---	Nil
23	M/s Mir Stone Crusher	Closed	---	Nil
24	M/s Cube construction	Closed	---	Nil

It is informed that five companies are currently engaged in road construction activities, including tunnel work, from Goha to Thathri under the supervision of the National Highways and Infrastructure Development Corporation Limited (NHIDCL). The details of companies working under NHIDCL are as follows:

S. No.	Name of the firm	Proprietor Name	Address	Name of the work	Status of completion of project as on 31 <sup>st</sup> March 2025
1.	E-5 Infrastructure Pvt Ltd	Sh. Karandeep Sheoran	Mahlori, Tehsil Doda	Up-gradation to Two lane with Paved shoulder from Km. 20+300 to Km. 29+030 of 8.730 Km. length on Goha Khellani section on NH 244 in Union Territory of Jammu & Kashmir on EPC mode.	89.92 %

*[Handwritten Signature]*

2.	APCO Infratech Pvt Ltd	Sh. Prakash Singh Sodhi	Khellani Nallah, Tehsil Doda	Construction of Uni-Directional Khellani Tunnel of Length 1.574 Km & its approach road from Km. 29+030 to Km. 31+449 of total length 2.419 Km on NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (Pkg.-III).	99.84 % (Completion certificate under process)
3.	Oasis VIPL JV Infra Projects	Sh. Avi Saxena	Hambal, Tehsil & District Doda	Up-gradation to 2 lane with paved shoulder from Km. 12.850 to Km. 20.300 of 7.450 Km length on Goha-Khellani section and link road to Goha Village of 2.016 Km on NH-244 in Union Territory of Jammu & Kashmir on EPC mode.	87.38 %
4.	Mathiyan Construction Pvt. Ltd	Sh. Nirbinder Sisodiya	Prem Nagar, Tehsil Thathri, District Doda	Construction & upgradation work of 2 lane with paved shoulder from design Km. 51.700 (Prem-Nagar) to Km. 66.535 (New Thathri) of 14.84 Km length on Khellani-Kishtwar-Chatroo section of NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (PKG-II).	50.91 %
5.	R&C Infraengineers Pvt Ltd	Sh. Krishna Mohan Singh	Akramabad, Tehsil & District Doda	Construction & upgradation work of 2 lane with paved shoulder from Km. 31.449 to Km. 51.760 of length 20.251 km. on Khellani-Prem Nagar Section of NH-244 in Union Territory of Jammu & Kashmir on EPC Mode (PKG-1).	96.58 % (Completion certificate under process)

During the execution of these construction activities, hill slopes has been excavated for widening purposes, resulting in the generation of significant quantities of minerals. The part of such minerals has been utilized to produce aggregate and screen sand by crusher units after obtaining disposal permits from this office. The proper utilization of these minerals not only prevents wastage but also generates revenue for the department.

Further crushers units are utilizing minerals produced during the construction of various district roads executed by departments such as PMGSY, R&B (PWD), and other departments, after getting disposal permits from this office.

1  
*[Signature]* 08.05.2025  
 District Mineral Officer  
 Geology and Mining Department  
 Doda













Diamond Stone Crusher  
Kahara Doda District  
06.08.2025 16:43  
33.09268, 75.84453 (+4m)  
Kahara Charwah, Bafal, 182203



J&k PCC  
LSR Logistic Stone Crusher  
Date & time: 06.08.2025 14:12  
33.13154°N 75.65256°E (+10m)  
Altitude: 938m  
Address: 4MM2+2J6, Premnagar, 182201











J&k PCC  
Susheetal Bridgee Builders Stone Crusher  
Date & time: 06.08.2025 14:25  
33.13384°N 75.65335°E (±6m)  
Altitude: 835m  
Address: NH244, Jhajka, 182201



Wali Stone Crusher & HMP  
Gandoh Doda District  
06.08.2025 14:02  
32.98994 75.92716 (±3m)  
KWDH+WVR, near Modal Village, ichar, 182203





Zargar Stone Crusher  
Kahara, Doda District  
06 08 3325 17 02  
33 09443 75 87889 (2 line)  
Dhathri - Galidof Rd, New Dhathri, 182204

**Jammu and Kashmir Pollution Control Committee**

PariveshBhavan, Forest Complex || Silk Factory Road  
 Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008  
 Tel - 0191 2476927, mail - membersecretaryjkspect@gmail.com

**Subject: Closure of M/s Riaz Stone Crusher, Ghat Doda-District Doda.**

**Order No. : 160 JK PCC of 2025**

**Dated : 18/08/2025**

Whereas, earlier Consent to Operate (R) was issued to **M/s Riaz Stone Crusher, located at Ghat, District Doda**, vide Consent Order No. PCC/digital/23064104087 of 2023 dated 22-11-2023, which was valid upto **November, 2024**, and thereafter unit holder failed to renew the consent from J&K Pollution Control Committee, as warranted under Section 25/26 and of the Water (Prevention and Control of Pollution) Act 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 respectively; and

Whereas, on the basis of pollution potential, Stone Crusher and Hot/Wet Mixing Plants are classified as "**orange category**" activity and obtaining the prior consent from the J&K Pollution Control Committee is mandatory of such units, alongwith adoption of pollution control measures to achieve the Prescribed Standards of pollution; and

Whereas Hon'ble National Green Tribunal order dated 17-12-2024 in O.A. No. 1362 titled Raja Muzaffar Bhat Versus Union Territory of Jammu and Kashmir & Ors directed J&K Pollution Control Committee to file a comprehensive report disclosing the details of all the legal and illegal Stone Crushers operating in District Doda; and

Whereas, accordingly, a joint committee comprising of (1) Sh. Anil Kumar Sharma, AEE/Divisional Officer, J&KPCC Samba (North) (2) Sh. S.K. Tripathi, JEE/Divisional Officer, J&K PCC, Kathua and (3) Sh. Chander Singh Kotwal, JEE/ Technical Officer to Regional Director, J&K PCC, Jammu was constituted by the J&K PCC and directed to conduct the site inspection and furnish a comprehensive report disclosing therein the compliance status of stone crushers vide this office Order No. JKPCC/Sc/OA1362/2024/1652-55 dated 03-01-2025; and

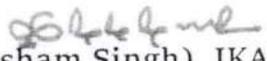
Whereas, the joint committee constituted by the J&K PCC submitted its report on 13-08-2025 and among others reported that **M/s Riaz Stone Crusher, Ghat Doda-District Doda** is operational in violation of Section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 i.e. without valid consent from the Jammu & Kashmir Pollution Control Committee with inadequate PCDs/PCMs and therefore, cannot be allowed to operate; and

*25/08/25*

Now therefore, in exercise of powers vested with J & K Pollution Control Committee under Section 33 (A)-of Water (Prevention and Control of Pollution) Act, 1974 and Section 31 (A) of the Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued: -

- i. Deputy Commissioner/ District Magistrate, **Doda** shall close down the stone crusher under the name and style of **M/s Riaz Stone Crusher, Ghat Doda-District Doda** immediately.
- ii. Director, Department of Industries and Commerce, Jammu shall de-register **stone crusher**, if registered.
- iii. Executive Engineer, (JPDCL) Electric Division, Doda shall disconnect the electric supply to **M/s Riaz Stone Crusher, Ghat Doda-District Doda**.
- iv. Executive Engineer, Jal Shakti Department, **Division Doda** shall disconnect the water supply to **M/s Riaz Stone Crusher, Ghat Doda-District Doda**.
- v. **Mr. Riaz Ahmad Sheikh, Prop. M/s Riaz Stone Crusher, Ghat Doda-District Doda** is directed to cease the operation of the stone crusher, forthwith.

*Issued with the Approval of Competent Authority.*

  
 (Ghansham Singh), JKAS  
 Member Secretary 18.8.25  
 J&K PCC

No:- JK PCC/LSJ/SC-Doda/2025/1797-1806

Dated:- 18/08/2025

Copy to the:-

- i. Deputy Commissioner/ District Magistrate, **Doda** for information and necessary action.
- ii. Director, Department of Industries and Commerce, **Jammu** for information and necessary action.
- iii. Regional Director, PCC, **Jammu** for information and follow up action within a fortnight.
- iv. Chief Engineer, Jammu Power Distribution Corporation Ltd. (JPDCL), Canal Road, Jammu for information and necessary action.
- v. Chief Engineer, Jal Shakti Department, Jammu for information and necessary action.
- vi. Executive Engineer, (JPDCL) Electric Division, Doda for information and necessary action.
- vii. Executive Engineer, Jal Shakti Department, Division Doda for information and necessary action.
- viii. Divisional Officer, PCC, Doda for information and with the direction to follow up and get the closure order implemented through District Administration.
- ix. I/c web site Pollution Control Committee **Jammu** for uploading the closure order.
- x. **Mr. Riaz Ahmed Sheikh, Prop. M/s Riaz Stone Crusher, Ghat Doda-District Doda** for compliance.

## Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008  
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

**Subject: Closure of M/s Bhatsons Stone crusher, Ghat Doda-District Doda.**

Order No. : 159 JK PCC of 2025

Dated : 18 /08/2025

Whereas, earlier Consent to Operate (R) was issued to **M/s Bhatsons Stone Crusher, located at Ghat, District Doda**, vide Consent Order No. **PCC/digital/23063929738 of 2023** dated **11-12-2023**, which was valid upto **July, 2024**, and thereafter unit holder has failed to renew the consent from J&K Pollution Control Committee, as warranted under Section 25/26 and of the Water (Prevention and Control of Pollution) Act 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 respectively; and

Whereas, on the basis of pollution potential, Stone Crusher and Hot/Wet Mixing Plants are classified as **"Orange category"** activity and obtaining the prior consent from the J&K Pollution Control Committee is mandatory of such units, alongwith adoption of pollution control measures to achieve the Prescribed Standards of pollution; and

Whereas Hon'ble National Green Tribunal order dated 17-12-2024 in O.A. No. 1362 titled Raja Muzaffar Bhat Versus Union Territory of Jammu and Kashmir & Ors directed J&K Pollution Control Committee to file a comprehensive report disclosing the details of all the legal and illegal Stone Crushers operating in District Doda; and

Whereas, accordingly, a joint committee comprising of (1) Sh. Anil Kumar Sharma, AEE/Divisional Officer, J&KPCC Samba (North) (2) Sh. S.K. Tripathi, JEE/Divisional Officer, J&K PCC, Kathua and (3) Sh. Chander Singh Kotwal, JEE/ Technical Officer to Regional Director, J&K PCC, Jammu was constituted by the J&K PCC and directed to conduct the site inspection and furnish a comprehensive report disclosing therein the compliance status of stone crushers vide this office Order No. JKPCC/Sc/OA1362/2024/1652-55 dated 03-01-2025; and

Whereas, the joint committee constituted by the J&K PCC submitted its report on 13-08-2025 and among others reported that **M/s Bhatsons Stone crusher, Ghat, District Doda** is operational in violation of Section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 i.e. without valid consent from the Jammu & Kashmir Pollution Control Committee with inadequate PCDs/PCMs and therefore, cannot be allowed to operate; and

*[Handwritten Signature]*

Now therefore, in exercise of powers vested with J & K Pollution Control Committee under Section 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 and Section 31 (A) of the Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued: -

- i. Deputy Commissioner/ District Magistrate, Doda shall close down the stone crusher under the name and style of M/s Bhatsons Stone Crusher, Ghat, District Doda immediately.
- ii. Director, Department of Industries and Commerce, Jammu shall de-register **stone crusher**, if registered.
- iii. Executive Engineer, (JPDCL) Electric Division, Doda shall disconnect the electric supply to M/s Bhatsons Stone Crusher, Ghat, District Doda.
- iv. Executive Engineer, Jal Shakti Department, Division Doda shall disconnect the water supply to M/s Bhatsons Stone Crusher, Ghat, District Doda.
- v. Shri Ajaz Iqbal Bhat, Prop. M/s Bhatsons Stone Crusher, Ghat, District Doda is directed to cease the operation of the stone crusher, forthwith.

*Issued with the Approval of Competent Authority.*

  
 (Ghansham Singh), JKAS  
 Member Secretary 18.8.25  
 J&K PCC

No:- JK PCC/LSJ/SC-Doda/2025/1787-1796

Dated:- 18/08/2025

Copy to the:-

- i. Deputy Commissioner/ District Magistrate, Doda for information and necessary action.
- ii. Director, Department of Industries and Commerce, Jammu for information and necessary action.
- iii. Regional Director, PCC, Jammu for information and follow up action within a fortnight.
- iv. Chief Engineer, Jammu Power Distribution Corporation Ltd. (JPDCL), Canal Road, Jammu for information and necessary action.
- v. Chief Engineer, Jal Shakti Department, Jammu for information and necessary action.
- vi. Executive Engineer, (JPDCL) Electric Division, Doda for information and necessary action.
- vii. Executive Engineer, Jal Shakti Department, Division Doda for information and necessary action.
- viii. Divisional Officer, PCC, Doda for information and with the direction to follow up and get the closure order implemented through District Administration.
- ix. I/c web site Pollution Control Committee Jammu for uploading the closure order.
- x. Mr. Ajaz Iqbal Bhat, Prop. M/s Bhatsons Stone Crusher, Ghat Doda-District Doda for compliance.

## Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex ||| Silk Factory Road  
Transport Nagar, Jammu, 180 006 ||| Rajbagh, Srinagar, 190 008  
Tel - 0191-2476927 mail - membersecretary/jkspcc@gmail.com

**Subject: Closure of M/s Shiva Stone Crusher, Ghatt Doda-District Doda.**

**Order No. : 161 JK PCC of 2025**

**Dated : 13/08/2025**

Whereas, earlier Consent to Operate (R) was issued to **M/s Shiva Stone Crusher, located at Ghat, District Doda** vide Consent Order No. PCC/digital/25065156421 of 2025 dated 01-02-2025, which was valid upto **July,2025**, and thereafter unit holder has failed to renew the consent from J&K Pollution Control Committee, as warranted under Section 25/26 and of the Water (Prevention and Control of Pollution) Act 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 respectively; and

Whereas, on the basis of pollution potential, Stone Crusher and Hot/Wet Mixing Plants are classified as **"Orange category"** activity and obtaining the prior consent from the J&K Pollution Control Committee is mandatory of such units, alongwith adoption of pollution control measures to achieve the Prescribed Standards of pollution; and

Whereas Hon'ble National Green Tribunal order dated 17-12-2024 in O.A. No. 1362 titled Raja Muzaffar Bhat Versus Union Territory of Jammu and Kashmir & Ors directed J&K Pollution Control Committee to file a comprehensive report disclosing the details of all the legal and illegal Stone Crushers operating in District Doda; and

Whereas, accordingly, a joint committee comprising of (1) Sh. Anil Kumar Sharma, AEE/Divisional Officer, J&KPCC Samba (North) (2) Sh. S.K. Tripathi, JEE/Divisional Officer, J&K PCC, Kathua and (3) Sh. Chander Singh Kotwal, JEE/Technical Officer to Regional Director, J&K PCC, Jammu was constituted by the J&K PCC and directed to conduct the site inspection and furnish a comprehensive report disclosing therein the compliance status of stone crushers vide this office Order No. JKPCC/Sc/OA1362/2024/1652-55 dated 03-01-2025; and

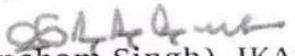
Whereas, the joint committee constituted by the J&K PCC submitted its report on 13-08-2025 and among others reported that **M/s Shiva Stone Crusher, Ghatt Doda-District Doda** is operational in violation of Section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 i.e. without valid consent from the Jammu & Kashmir Pollution Control Committee with inadequate PCDs/PCMs and therefore, cannot be allowed to operate; and



Now therefore, in exercise of powers vested with J & K Pollution Control Committee under Section 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 and Section 31 (A) of the Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued: -

- i. Deputy Commissioner/ District Magistrate, **Doda** shall close down the stone crusher under the name and style of **M/s Shiva Stone Crusher, Ghatt Doda-District Doda** immediately.
- ii. Director, Department of Industries and Commerce, Jammu shall de-register **stone crusher, if registered.**
- iii. Executive Engineer, (JPDCL) Electric Division, Doda shall disconnect the electric supply to **M/s Shiva Stone Crusher, Ghatt Doda-District Doda.**
- iv. Executive Engineer, Jal Shakti Department, **Division Doda** shall disconnect the water supply to **M/s Shiva Stone Crusher, Ghatt Doda-District Doda.**
- v. **Shri Paras Ram, Prop. M/s Shiva Stone Crusher, Ghatt Doda-District Doda** is directed to cease the operation of the stone crusher, forthwith.

*Issued with the Approval of Competent Authority.*

  
(Ghansham Singh), JKAS  
Member Secretary 18.8.25  
J&K PCC

No:- JK PCC/LSJ/SC-Doda/2025/1807-1816

Dated:- 18/08/2025

Copy to the:-

- i. Deputy Commissioner/ District Magistrate, **Doda** for information and necessary action.
- ii. Director, Department of Industries and Commerce, **Jammu** for information and necessary action.
- iii. Regional Director, PCC, **Jammu** for information and follow up action within a fortnight.
- iv. Chief Engineer, Jammu Power Distribution Corporation Ltd. (JPDCL), Canal Road, Jammu for information and necessary action.
- v. Chief Engineer, Jal Shakti Department, Jammu for information and necessary action.
- vi. Executive Engineer, (JPDCL) Electric Division, Doda for information and necessary action.
- vii. Executive Engineer, Jal Shakti Department, Division Doda for information and necessary action.
- viii. Divisional Officer, PCC, Doda for information and with the direction to follow up and get the closure order implemented through District Administration.
- ix. I/c web site Pollution Control Committee **Jammu** for uploading the closure order.
- x. **Shri Paras Ram, Prop. M/s Shiva Stone Crusher, Ghatt Doda-District Doda** for compliance.